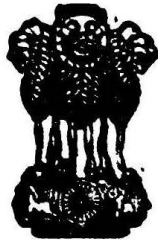


**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

was not passed on ?
Some day after 15/3/66

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
EIGHTIETH REPORT
..(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Eightieth Report.

2. The Committee met on the 9th March, 1966 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 11th March, 1966.

3. The Members whose resolutions had been included in the List of Business for the 11th March, 1966 had been invited to present their views on the resolutions before the Committee. Sarvashri Tan Singh, Vishwa Nath Pandey and Naval Prabhakar attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- | | |
|--|----------|
| (1) Resolution regarding Free movement of foodgrains in the country. | 2 hours. |
| (2) Resolution regarding Self-sufficiency in foodgrains. | 2 hours. |
| (3) Resolution regarding Higher Secondary Education. | 2 hours. |
| (4) Resolution regarding Emergency and Defence of India Act. | 2 hours. |

NEW DELHI;

March 9, 1966.

Phalguna 18, 1987 (Saka).

S. V. KRISHNAMOORTHY RAO.

Chairman.

*Committee on Private Members'
Bills and Resolutions.*